



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
9	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL	MR H BETALA P K KHAKHOLIA S BORO
10	WA/232/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	MR. R MAZUMDAR, SC, SEC. EDU

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025

22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/1418/2025 FIXED	ABDUL AHAD MUKTER Versus THE STATE OF ASSAM AND ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, P AND R.D. GA, ASSAM
13	WP(C)/1465/2025 CAVT. NO.024320/25,N B/O	BATGAON NAYAPARA MEEN SAMABAI SAMITTEE LIMITED Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, CO OP GA, ASSAM MISS. R R KAKATI (FOR CAVEATOR) MR. D J DAS (FOR CAVEATOR) N GAUTAM (FOR CAVEATOR) MR. TANUZ KASHYAP (FOR CAVEATOR) SC, AFDC

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025

18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
7	WP(C)/3168/2023 B/O, WITH LCR	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025

24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
31	Bail Appln./752/2025 B/O	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL MS. F BEGUM	PP, ASSAM
32	Bail Appln./756/2025 B/O	SARAJIT MAZI @ PUTUL AND ANR. Versus THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM
33	Bail Appln./759/2025 B/O	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
MOTION				
34	AB/316/2025 B/O	MOFIJUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./324/2025 WITH CASE RECORD(SCANNED COPY), BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR. S C BISWAS(R-2) MS. K L R YANTHAN(R-2) MS. M K BROWN, (AMICUS CURIAE, R2) MR. A K DAS (R-2) PP, ASSAM
36	Bail Appln./369/2025 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	SHAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
37	Bail Appln./530/2025 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
38	Bail Appln./531/2025 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	BIBHAN AHMED Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
BAIL HEARING				
39	AB/2818/2024 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM

40	AB/2995/2024 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
41	AB/160/2025 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. S HAZARIKA (INFORMANT) PP, ASSAM
42	AB/228/2025 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	MATIAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
43	AB/321/2025 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	RAJESH BASFOR AND 7 ORS. Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
44	AB/362/2025 BY SLIP, (IMMEDIATELY AFTER MOTION MATTERS)	AMJAD ALI SK Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/2193/2023 FIXED	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND ANR	MR. G K GUPTA	SC, F C I
18	WP(C)/5801/2024 B/O	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. D P BORAH MR A CHAKRABORTY SC, HEALTH
ORDERS				
19	Cont.Cas(C)/155/2023 FIXED	DR. BHABEN CHOUDHURY Versus A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH AND F W

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025

18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
4	Cri.A./266/2016 8 Y 7 M 7 D :PART HEARD. BY SLIP.	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
5	WITH Cri.A./245/2016 8 Y 7 M 12 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
6	WITH CRL.A(J)/50/2017 8 Y 7 M 12 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
7	WITH Cri.A./95/2017 8 Y 7 M 12 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[COURT PROCEEDING OF THE FOLLOWING MATTER PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING FROM THE KOHIMA PERMANENT BENCH.]

LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 4 OF THE PRINCIPAL SEAT (FIRST FLOOR).]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/925/2022	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
---	--------------------------------	---	------------	--

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025

19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOOND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
16	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
HEARING				
17	WP(C)/854/2016 PART-HEARD, FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025

18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
63	Crl.Pet./808/2023	ABHISHEK SUREKA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (r-2) MR. N HASAN (r-2) MR. A HASAN (r-2) MR M SAHEWALLA (r-2) MS. S. TODI (r-2) MR H K SARMA (r-2) MS T J SAHEWALLA (r-2) A ALI (r-2) PP, ASSAM
64	Crl.Pet./858/2023	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. M HUSSAIN (R2) MS G SWAMI (R2) PP, ASSAM
65	Crl.Rev.P./76/2024	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
66	Crl.Pet./944/2024	TAPAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTHIA	MR. M K DAS (R-2) MS. B CHETRY (R-2) S J DUTTA (R-2) PP, ASSAM
MOTION				
67	Crl.Pet./319/2025 B/O	HIFZUR RAHMAN CHOUDHURY, Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	PP, ASSAM
68	Crl.Pet./323/2025 B/O	AZAD AHMED LASKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
69	Crl.Pet./324/2025 B/O	ROHIM UDDIN @ JAVED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
70	Crl.Pet./325/2025 B/O	MANOWAR HUSSAIN Versus UNION OF INDIA AND ANR.	MR. J C GOGOI MR. S GOGOI MR B ISLAM	SC, CUSTOMS
71	AB/540/2025 FIXED	ABBAS ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM

72	AB/598/2025 B/O	KALPAJYOTI DUTTA Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
73	AB/600/2025 B/O	ARIF RAHMAN @ ARIF ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM

BAIL HEARING (BA)

74	Bail Appln./3947/2024 (SINCE DISPOSED OFF), BA 3872/2024 (D/O), B/O	ASISH DEBBARMA @ ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
75	Bail Appln./619/2025 WITH OFFICE NOTE, FIXED	NAIF ALI @ MUSTABA ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A I ALI H KULI	MR. FIRUZ KHAN MR. ABHIJIT MENA PP, ASSAM

HEARING

76	Review.Pet./123/2023 MAC.APP. 767/2022 (D/O), LCR 2 FILES, FIXED	xxx Versus THE NATIONAL INSURANCE COMPANY LTD.	MS. RUKMINI BARUA MS. PADMINI BARUA	MS. C MOZUMDAR (r-3) MR. S P SHARMA (r-3)
----	--	--	--	--

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
43	WP(C)/1325/2025 B/O	SYED ARISUDDIN AHMED Versus THE BOARD OF SECONDARY EDUCATION, ASSAM AND ANR	MR. M HUSSAIN MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, SEBA
MOTION				
44	WP(C)/1072/2025 FIXED	MD ASHIQUE Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	SC, HEALTH
ADMISSION				
45	WP(C)/5771/2021 PART-HEARD, FIXED	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
46	WP(C)/7318/2023 PART-HEARD, FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
47	WP(C)/5592/2017 FIXED	ABHIJIT KUMAR ROY @ ABHIJIT ROY Versus THE STATE OF ASSAM and 9 ORS.	MRS. M D CHOWDHURY MR. A K PAUL MR. S SINHA MR. M DASGUPTA PETITIONER IN PERSON	GA, ASSAM MR. S SARMA MR. S P BHATTACHARJEE (SC, ELEMENTARY EDUCATION) SC, N C T E SC, AHSEC SC, SSA
48	WP(C)/6445/2017 FIXED	DR. BHASKARJYOTI SARMA Versus THE STATE OF ASSAM and 3 ORS.	MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGHAIN	MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)

WITH
[I.A.\(Civil\)/2368/2018](#)
in WP(C)/6445/2017

ANUNDORAM BOROOAH INSTITUTE OF
LANGUAGE, ART AND CULTURE AND 2
ORS

MR A UPADHYAY
MS. K JAIN
MR. P UPADHYAY

MR. S K MEDHI
MR. A DAS
SC, EDU

Versus

DR. BHASKARJYOTI SARMA AND ANR

PRAKASH DEKA

Versus

THE STATE OF ASSAM AND 7 ORS

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
S. M. ZINNA

SC, ELEM. EDU
SC, FINANCE

49 [WP\(C\)/2254/2023](#)
FIXED

50 [WP\(C\)/5035/2023](#)
B/O

KANAN DEKA

Versus

THE STATE OF ASSAM AND 7 ORS.

MR. S NATH

SC, ELEM. EDU
SC, BTC
SC, FINANCE

ORDERS

51 [Cont.Cas\(C\)/130/2024](#)
(CONNECTED WITH ITEM NO. 15
IN THE DAILY LIST) FIXED

BAHARUL ISLAM

Versus

BHABESH DEKA and ANR.

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
S. M. ZINNA

MR. D NATH (R2)
MR B DEURI-r2

HEARING

52 [Crl.Pet./615/2023](#)
PART-HEARD, LCR 2 FILES, FIXED

KULENDRA KUMAR NATH AND ANR

Versus

TANDRALI NAYAK

MR. S CHAMARIA
MR A N SARMAH
MR. D DAS
MR M M ZAMAN

MR S K AGARWAL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
34	Bail Appln./757/2025 B/O	BULEN BORGOHAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025

27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	I.A.(Civil)/4071/2024 WITH LCR, FIXED in MFA/99/2021 WITH MFA/99/2021	M/S SIROHIA AND SONS PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI	MRS U CHAKRABORTY
		M/S SIROHIA AND SONS PVT. LTD. Versus THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA
HEARING				
22	MFA/41/2023 WITH LCR, FIXED	UNION OF INDIA AND ANR. Versus M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA MS. M SHARMA M. KALITA DIVYANSH RATHI
23	MFA/46/2023 WITH LCR, FIXED	UNION OF INDIA Versus M/S STAR CEMENT LTD	MR. K GOGOI	MR. K P MAHESWARI DIVYANSH RATHI

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025

15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)/1229/2025 FIXED	SRI ASHOK KUMAR RAY Versus THE STATE OF ASSAM,	MR. A SATTAR S CHOUDHURY MR. S SINGH MR. W HAQUE	GA, ASSAM SC, REVENUE
ADMISSION				
19	WP(C)/5574/2020 B/O	UTTAM GHOSH Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM MRS. M BARMAN (r-4,5,6,7) MR. B J MUKHERJEE (r-4,5,6,7) SC, REVENUE
20	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) C.G.C. MR. S D PURKAYASTHA (R1-R3) MRS. A GAYAN MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
21	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
22	WP(C)/6821/2024 FIXED	NATWAR KUMAR JALAN Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
	WITH I.A.(Civil)/336/2025 in WP(C)/6821/2024	THE UNION OF INDIA AND 2 ORS Versus NATWAR KUMAR JALAN	MR. A GOYAL	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	I.A.(Civil)/2418/2021 BY SLIP in CRP/3/2021 WITH CRP/3/2021 CAVT. NO. 00432/021,	SITARAM THAKURBARI, Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS. SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
ORDERS				
23	I.A.(Civil)/2499/2023 B/O in Mat.App./9467/2023 WITH Mat.App./9467/2023 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS MS. S B CHOUDHURY	MR B PUSHILAL MR S PANDIT

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
12	I.A.(Civil)/734/2025 B/O in WP(C)/6846/2024	MS BLB MERCANTILE AND ANR Versus THE UNION OF INDIA AND ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR P K BORA B SARMA	MR H GUPTA DY.S.G.I.
	WITH WP(C)/6846/2024	M/S BLB MERCANTILE AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	MR H GUPTA DY.S.G.I.
13	I.A.(Civil)/735/2025 B/O in WP(C)/1057/2025	NAGARJHAR CHILDRENS CLUB AND LIBRARY Versus THE STATE OF ASSAM AND ORS	MR N AHMED MR A BASUMATARY M RAHMAN	GA, ASSAM SC, SEC. EDU. SC, PWD
	WITH WP(C)/1057/2025	NAGARJHAR CHILDRENS CLUB AND LIBRARY Versus THE STATE OF ASSAM AND ORS	MR. N J DUTTA MR N AHMED MR A BASUMATARY M RAHMAN	GA, ASSAM SC, SEC. EDU. SC, PWD

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025

12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

56	Crl.Pet./11/2025 (AT 10:30 AM)	DHRUBAJYOTI HATIBARUAH AND 12 ORS Versus THE STATE OF ASSAM AND ANR	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	PP, ASSAM
----	---	--	--	-----------

WITH

[I.A.\(Crl.\)/156/2025](#)
in Crl.Pet./11/2025

		DHRUBAJYOTI HATIBARUAH AND 12 ORS Versus THE STATE OF ASSAM AND ORS	MS. B CHOWDHURY MR S DUTTA IMSENKALA IMSENKALA	PP, ASSAM
--	--	--	---	-----------

MOTION

57	AB/567/2025 FIXED	SAIDUL ALOM MAZUMER @ SHOHDUL ALAM MAJUMDER Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
----	--------------------------------------	---	--	-----------

ADMISSION

58	Crl.Rev.P./10/2025 FIXED	JAHAR ALI Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
----	---	--	---	-----------

WITH

[Crl.Rev.P./21/2025](#)

59		OSMAN GONI Versus THE STATE OF ASSAM	MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
----	--	---	--	-----------

BAIL HEARING (BA)

60	Bail Appln./3931/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	RAFIKUL ISLAM Versus UNION OF INDIA	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	SC, NCB
----	--	--	---	---------

61	Bail Appln./517/2025 BA 2437/2024 (D/O), BA 478/2025(D/O), WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SRI RAJESH DEBNATH, Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. J PAULO	SC, NCB
----	--	--	---	---------

ORDERS

62	Crl.Pet./116/2025 WITH LCR 1 FILE (SCANNED COPY), FIXED	SUSHIL SINGH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	MR K L GUPTA (R-2) PP, ASSAM
63	Crl.Pet./182/2025 WITH LCR 1 FILE (SCANNED COPY), FIXED	MOTIUR RAHMAN MAZUMDER AND 5 ORS. Versus ALA UDDIN AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM PP, ASSAM
64	WITH Crl.Pet./734/2024	ALA UDDIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER	MR. A M BARBHUIYA (R-2 TO 7) MS. S R MAZARBHUIYA (R-2 TO 7) MS. A BEGUM (R-2 TO 7) S. M. ZINNA (R-2 TO 7) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 13/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025
24)	MR. J ABBAS	13-03-2025	To	13-03-2025
25)	MR. M MAHANTA	13-03-2025	To	13-03-2025
26)	MR S KHOUND	13-03-2025	To	13-03-2025
27)	MS. S SARMA	20-03-2025	To	21-03-2025
28)	MR S P DAS	17-03-2025	To	18-03-2025
29)	MR I RAFIQUE	14-03-2025	To	04-04-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 13TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 12]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]

ADMISSION

- | | | | |
|----------------------------------|--|---|-----------------------|
| 1. WP(C) 1/2025
(FIXED) | M/S PETODUMPUM
ENTERPRISE AND ANR
VERSUS
THE STATE OF AP AND 5 ORS | TAMBO TAMIN
KEMO LOLLEN
GELI TAYE
P J SAIKIA
MANISHA NIROLA
K J SAIKIA
MARYUM SORA
ARUN YUN
D ADO | GIMI TARAK
SC(RWD) |
| WITH
2. WP(C) 572/2024 | M/S HIM ENTERPRISES
VERSUS
THE STATE OF AP AND 9 ORS | LISSING PERME
WINTET SAWIN
KRISHNA DUBEY
TABUNG NONANG
SIGNAL YIRANG
T TAGAM
A PERME | GIMI TARAK
SC(RWD) |